

Fertilizers, to place Shri C.K. Ramakrishnan under suspension and entrust the additional charge of Managing Director, NFL to Shri A.V. Singh, Chairman and Managing Director, Hindustan Fertilizers Corporation.

On 27.5.96, the CBI sought concurrence for registering a regular case against Shri C.K. Ramakrishnan as he was a Board level functionary. Necessary concurrence was given on 28-5-96. The CBI arrested Shri C.K. Ramakrishnan and Shri D.S. Kanwar, former Executive Director (Marketing) on 1.6.96. This was followed by the arrest of M. Sambhasiva Rao.

For recovery of the advance payment, NFL is filing an Arbitration case in the International Chamber of Commerce against M/s. Karsan Limited. They have also alerted Interpol through CBI for keeping a watch on the above-mentioned executives of M/s. Karsan Limited.

Sir, this is the report which I have received.

SHRI HARIN PATHAK (Ahmedabad) : Sir, it is 6 o'clock now. The time has to be extended.

MR. SPEAKER : You are very right. Since it is 6 o'clock, with the approval of the House, we shall continue with the discussion on the Confidence Motion till it is completed.

SEVERAL HON. MEMBERS : Yes.

SHRI H.D. DEVE GOWDA : The enquiry by the CBI is still going on and, after completion of the enquiry, I am going to place all necessary materials before the House. As the enquiry is still on, apart from this, I cannot give any more information to the House. In respect of those queries which Shri George Fernandes had raised, I have got ready replies. There is no need for any suppression of the facts. The Director, CBI, is completely in-charge, who is monitoring the entire enquiry. Several people have been summoned and the enquiry is going on. So, at this stage, I cannot reveal any further information till the enquiry is completed.

Yesterday, a mention was made about the killings in Doda District in Kashmir. It is a history which is known to everyone, to all the senior leaders. In fact, the BJP manifesto also mentions that it should be declared as a disturbed area.

I do not want to take an extreme step now as we are going to hold the election in the near future. There is no need of taking such an extreme step of declaring it as a distress area. I would like to assure this House that as early as possible the elections are going to be held to the Assembly and then the elected Government will take care of the area.

So far as taking action to prevent such heinous crimes is concerned, the Government of India will

take all necessary steps to put out the crime with heavy hands. I do not want to take much of your time. With these words, I would like to request with all humbleness and with all humility, all Members of this House to give their approval for us, to extend their support and to vote the Motion of Confidence.

MR. SPEAKER : I shall now put the motion moved by Shri H.D. Deve Gowda to the vote of the House.

The question is :

"That this House expresses its confidence in the Council of Ministers."

The motion was adopted

18.07 hrs.

VALEDICTORY REFERENCES

[English]

MR. SPEAKER : May I take this opportunity of thanking the Leader of the House, the Leader of the Opposition, all the Leaders of the political parties and all hon. Members for this lively Session and for your co-operation though sometimes it came to me very reluctantly? I put on record my sincere thanks to all of you.

On behalf of Lok Sabha, I would also like to thank the Ministry of Information and Broadcasting, Doordarshan and All India Radio who had enabled the entire proceedings of the House to be seen by millions of people because of the live coverage. I thank them on your behalf.

(SHRI H.D. DEVE GOWDA) : Before your good self adjourns the House, I would like to express my thanks to the entire House for having passed this Confidence Motion unanimously. ... (Interruptions)

Sir, our senior-most leader, Shri Atal Bihari Vajpayee has said that there is no need for division and we do not want division. Therefore, I thought it was unanimous. Anyway, I would like to make one or two announcements.

There is no question of mixing any politics so far as developmental works is concerned.

I want to assure the House that for any hon. Member of this House, any time before 9 to 9.30 in the night and in the morning at 8 o'clock, I am available when I am at headquarters. There is no question of any hesitation to any member. This is one thing I would like to make myself clear.

There is no mixing of politics so far as development works is concerned. I want to make it very clear.

As far as other issues are concerned, every day morning from 9 to 10, I will have the *janata darshan*. Whether SPG is going to allow or not going to allow, I am not bothered. I am coming from a common, moderate family. I am going to have *janata darshan* every day for the benefit of the public...*(Interruptions)*

I am only mentioning these things so that anybody who wants to come and see me can see me. I am going to be available between 9 to 10 in the morning and for all MPs irrespective of the political parties. I am giving this assurance.

I am not going to mix politics so far as development works is concerned.

Once again, I thank the Members for the cooperation they have extended to us.

18.00 hrs.

NATIONAL SONG

[English]

MR. SPEAKER : Hon. Members, one very important item is there. Hon. Members may now stand up for *Vande Mataram*.

The National Song was played.

MR. SPEAKER : The House stands adjourned *sine die*.

18.11 hrs.

The Lok Sabha then adjourned sine die.
